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BEFORE THE NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CORAM

Shri V. P. Singh
Hon'ble Member (J)

Shri S. Vijayaraghavan
Hon'ble Member (T)

C.A. No. 159/KB/2017

In the matter of:

The Companies Act, 2013 ;

~ And ~

In the matter of:

An application under section 230 read with section 48 and other relevant provisions of the Companies Act, 2013;

~ And ~

In the matter of:

Microfirm Capital Private Limited, a Company incorporated under the provisions of the Companies Act, 1956 having its Registered office at 24, Park Street, Kolkata –700016;

Petitioners/ Applicants

~ And ~

7% Redeemable Cumulative Preference Shareholders Series III of Microfirm Capital Private Limited

~ And ~

In the matter of:

Equity Shareholders of Microfirm Capital Private Limited;

Counsels on Record

ACS Nitu Poddar, PCS...] For the Applicant
ACS Pammy Jaiswal, PCS]

ORDER

Per Shri Vijai Pratap Singh, Member (J)

This is an application for sanctioning the scheme of Arrangement between the Issuer Company and its RCPS holders and its equity shareholders. On hearing the Ld.

Counsel appearing for the Applicants, it appears after scrutiny that the petitioners have not furnished the following documents at the time of filing the above application.

- 1) Latest financial position of the company i.e., P & L a/c and Balance-sheet along with the latest Auditor's Report on the accounts of the Company.
- 2) Details of Directors and Equity Shareholders;
- 3) Board Resolution regarding authorization of Sanjay Chamria, Director and filing of application under section 230 of the Companies Act, 2013;
- 4) No statements in the application regarding pending proceedings/investigation against the company;
- 5) Director's Report should be attached with the financial statements as on 31.03.2016.

The petitioners are directed to file Supplementary Affidavit annexing the above-mentioned documents.

The matter be listed on 19/7/17 for further hearing.

3d/
(S. Vijayaraghavan)
Member (Technical)

SP/
(Vijai Pratap Singh)
Member (Judicial)

Dated, the 19th day of May, 2017